

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

R/WRIT PETITION (PIL) NO.61 of 2023

=====
LOK ADHIKAR SANGH
Versus
STATE OF GUJARAT
=====

Appearance :

MR AJ YAGNIK for the Applicants.
MS MANISHA LAVKUMAR, GOVERNMENT PLEADER WITH MR K.M.
ANTANI, AGP for the Opponents.
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**CORAM:HONOURABLE THE ACTING CHIEF JUSTICE MR.
JUSTICE A. J. DESAI
and
HONOURABLE MR. JUSTICE BIREN VAISHNAV**

Date : 28/06/2023

ORAL ORDER

(PER : HONOURABLE THE ACTING CHIEF JUSTICE MR.
JUSTICE A. J. DESAI)

Notice returnable on 17.7.2023. Mr. K. M. Antani,
learned Assistant Government Pleader waives service of notice on
behalf of respondents.

(A. J. DESAI, ACJ)

(BIREN VAISHNAV, J)

SAVARIYA